

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF NOVEMBER 2021**

Sl. No.	Nature	Opening balance as on 01.11.2021	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.11.2021	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	54	0	4		4			0	0	58	0
2	WA	485	65			65			29	29	521	0
3	WPC	8403	468	11		479			308	308	8574	1
4	WPL	1012	1	2		3			0	0	1015	0
5	WPS	15107	418	8		426	2		239	241	15292	28
6	WPT	594	21	1		22			2	2	614	0
7	WPCR	2068	86			86	1		35	36	2118	2
8	WPPIL	250	12			12			9	9	253	0
9	WP 227	1453	76	4		80			43	43	1490	4
10	WPHC	6	4			4			4	4	6	0
A	TOTAL (1 to 10)	29432	1151	30	0	1181	3	0	669	672	29941	35
1	FA	3030	9	3		12			12	12	3030	3
2	FAM	590	0	2		2	6		18	24	568	2
3	FA(MAT)	188	15			15	1		12	13	190	0
4	SA	5133	44	2		46			5	5	5174	3
5	MA	275	8	1		9			6	6	278	0
6	MAC	7887	104	3		107			40	40	7954	25
7	CR	276	5			5			8	8	273	0
8	MCC	764	62	1		63	1		70	71	756	0
9	COMP APPEAL	3	0			0				0	3	0
10	COMP PET	15	0			0				0	15	0
11	EP	4	0			0			1	1	3	0
12	TPC	92	20			20			4	4	108	0
13	CONT	1893	56			56			30	30	1919	0
14	ITA	4	0			0				0	4	0
15	ARBA	234	6			6	1		1	2	238	0
16	ARBAP	10	0			0				0	10	0
17	ARBR	60	3			3			1	1	62	0
18	TAXC	112	0			0				0	112	0
19	REVP	198	12			12	1		8	9	201	0
20	CVLREF	0	0			0				0	0	0
B	TOTAL (1 to 19)	20768	344	12	0	356	10	0	216	226	20898	33
	TOTAL (A+B)	50200	1495	42	0	1537	13	0	885	898	50839	68
MAIN CRIMINAL CASES												
1	CRREF	5	2			2				0	7	0
2	CRA	14858	206	1		207	1		69	70	14995	16
3	CRR	5398	100			100	1		53	54	5444	4
4	MCRC	1342	878			878			610	610	1610	0
5	MCRCA u/s 438 CrPC	168	133			133	3		35	38	263	0
6	CONTR	6	1			1				0	7	0
7	CRMP	3850	159	1		160			85	85	3925	4
8	TPCR	37	5			5				0	42	0
9	ACQA	2885	19			19			3	3	2901	0
C	TOTAL (1 to 9)	28549	1503	2	0	1505	5	0	855	860	29194	24
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		78749	2998	44	0	3042	18	0	1740	1758	80033	92
PENDENCY INCREASE/DECREASE		78749	INCREASE (+1284)								80033	

Over 5 Years Pendency as on 01.11.2021	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.11.2021	Over 5 Years Decrease Pendency during the month
17968	26	92	17902	-66

(SANTOSH KUMAR TIWARI)